



2026:DHC:7500



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010341652026

+ **ARB.P. 1278/2026**

HEMANT KUMAR GAUTAMPetitioner

Through: **Ms. Chandreyee Maitra, Adv.**

versus

SUBHASH CHANDRA ARORA & ORS.Respondents

Through: **Mr. Tarun Aggarwal, Adv.**

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **03.09.2026**

1. At the outset, learned Counsel appearing for the Petitioner seeks leave to withdraw the present petition as she submits that the present petition has rendered infructuous.

2. The present petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

SEPTEMBER 3, 2026/at